

INDIAN SHIPPING

*832. **Pandit Munishwar Datt Upadhyay:** Will the Minister of Transport be pleased to lay a statement on the Table of the House showing:

(a) the amount of aid provided in the Five Year Plan for purchasing ships for the coastal trade;

(b) the tonnage of our coastal trade and the tonnage that we are handling in our ships;

(c) the number of ships that have been acquired by the different companies and their tonnage;

(d) the names of the companies which have purchased these ships and the countries to which they belong; and

(e) the cost paid out of the Five Year Plan provision in this connection?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (e). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 4.]

Pandit Munishwar Datt Upadhyay: From the statement it appears that the amount provided was Rs. 1,002.11 lakhs and the amount spent is only Rs. 749.43 lakhs. May I know how the balance is to be utilised, and what are the companies to which money has been advanced for purchasing ships?

Shri Alagesan: The companies which have received loans are mentioned in the statement. The balance will be utilised in granting further loans to the companies for acquiring new tonnage.

Pandit Munishwar Datt Upadhyay: What is the cost of a ship built at the Visakhapatnam Yard and how does it compare with that of an imported ship?

Shri Alagesan: At present, the cost of a ship built in our own yard exceeds the U.K. price.

Pandit Munishwar Datt Upadhyay: By how much?

Shri Alagesan: I shall not be able to give the actual difference.

Shri V. P. Nayar: Give percentage at least.

Pandit Munishwar Datt Upadhyay: How many coastal ships are to be replaced during the remaining period of the Five Year Plan, and at what cost?

Shri Alagesan: I cannot give the number of ships, but the tonnage that may be scrapped is about 67,000.

Pandit Munishwar Datt Upadhyay: I wanted the valuation—the cost of the ships to be replaced,—if possible.

Shri Alagesan: That will depend upon each ship. If the hon. Member puts a specific question, I can answer.

MEDICAL COLLEGE, NAGPUR

*833. **Shri N. A. Borkar:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the M.B.B.S. Course of the Medical College, Nagpur is not recognised by the Indian Medical Council; and

(b) if so, the reasons therefor?

The Minister of Health (Rajkumari Amrit Kaur): (a) No.

(b) Does not arise.

Shri Thimmalah: May I know whether there are any States where the M.B.B.S. course is not recognised by the Medical Council?

Rajkumari Amrit Kaur: I do not think so. I think they are now all recognised.

Shri A. M. Thomas: May I ask whether there are any other medical institutions in the country which have not been recognised by the Medical Council, for example, the Medical College at Udippi? If so, what is the reason?

Rajkumari Amrit Kaur: I have not got detailed information with me, but it is the duty of the Medical Council to go round to these colleges, carry

out an inspection and then recognise them or not as they think fit.

VISIT OF AGRICULTURAL TECHNICIAN TO ORISSA

*836. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an Agricultural Technician of the Government of India visited Orissa in November, 1954;

(b) if so, what was the purpose of his visit; and

(c) whether he has submitted any report on the agronomy of Orissa?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) In the first week of October.

(b) The purpose of his tour was to visit the T.C.M. Complex Experimental Centre at Kendrapara and to see some of the Fertilizer Demonstration Trials in Orissa.

(c) the question of submitting any report on the agronomy of Orissa does not arise. The tour report has been submitted to the proper authorities as is the usual practice in such cases.

Shri Sanganna: May I know whether he has made any mention of the agricultural conditions in Orissa?

Dr. P. S. Deshmukh: I could not say offhand.

Shri Sanganna: May I know whether he has said anything about drought conditions that exist in Orissa?

Dr. P. S. Deshmukh: Yes.

Shri Sanganna: What was his impression about the relief and rehabilitation given in the drought areas?

Dr. P. S. Deshmukh: I could not say it without notice.

OFFENCES UNDER INDIAN RAILWAYS ACT

*837. **Mulla Abdullahai:** Will the Minister of Railways be pleased to state the number of Magistrates in Madhya Pradesh and Punjab who try

offences under the Indian Railways Act?

The Deputy Minister of Railways and Transport (Shri Alagesan): In addition to the ordinary courts who also try cases under the Indian Railways Act, there are nine Special Railway Magistrates in the Madhya Pradesh and one in the Punjab to try such cases.

Mulla Abdullahai: May I know what is the total number of cases tried during the year 1953 and up to the end of October 1954?

Shri Alagesan: I should like to have notice.

Mulla Abdullahai: May I know what is the nature of the majority of the cases?

Shri Alagesan: Mostly ticketless travel.

Shrimati A. Kale: May I know whether the cases have increased or decreased?

Shri Alagesan: I do not have figures before me.

DISTRIBUTION OF FERTILIZERS

*839. **Shri G. L. Chaudhary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to distribute about 23,000 Maunds of fertilizers for demonstration purposes to the sugarcane growers free of charge in U.P., Bihar and Punjab; and

(b) if so, the criteria of selection of the sugarcane growers?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) A total quantity of 23,100 maunds of Ammonium Sulphate was made available by the Central Government for free distribution to selected sugarcane growers in U.P., Bihar and Punjab for demonstration purposes in connection with the campaign launched by the Government in June this year for intensive